

# NHRC seeks report from Centre on soft drink sale

EXPRESS NEWS SERVICE

@ Bhubaneswar

THE National Human Rights Commission (NHRC) has sought for an action taken report from different ministries of the Centre in connection with impending health hazards caused by soft and cold drinks.

Acting on a petition filed by activist Radhakanta Tripathy, the apex human rights panel has asked the Ministry of Health and Family Welfare, Ministry of Consumer Affairs, Food and Public Distribution, Ministry of Information and Broadcasting and CEO of Food Safety and Standards Authority of India to submit reports within four weeks.

The petitioner had highlighted the issues concerning side effects of soft drinks and its likely damage to the human body. He had sought for a regulatory mechanism for creating awareness and protection of the

right to health. "There is unregulated sale of soft drinks in all states and UTs on a regular basis, with wide publicity of the same through all available modes of transmission/communication, including advertisements. The total focus is to increase the sale and profit, without any message to the people on the utility of the products and their benefits to the human body by any accredited lab or specialists," Tripathy contended.

Several researches on the health impacts of soft drinks indicated health risks like diabetes, obesity and metabolic syndrome besides causing damages to organs. But unlike cigarette packets, which contain warnings, no bottle of soft drink contains any such message of caution and care on its consumption, he said. The NHRC has been urged to constitute a standing committee for examination of the side effects of cold drinks.

Janta Se Rishta

## एनएचआरसी ने ओडिशा के नारदमुंडा गांव में ग्रामीणों को बुनियादी अधिकारों से वंचित करने पर रिपोर्ट मांगी

<https://jantaserishta.com/local/odisha/nhrc-seeks-report-on-denial-of-basic-rights-to-villagers-in-odishas-nardamunda-village-3193167>

भुवनेश्वर: राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने कंकदाहाड़ा ब्लॉक के अंतर्गत नारदमुंडा गांव के निवासियों को घर देने से इनकार करने पर ढेंकनाल के कलेक्टर से कार्रवाई रिपोर्ट (एटीआर) मांगी है।

एनएचआरसी ने वकील और मानवाधिकार कार्यकर्ता राधाकांत त्रिपाठी द्वारा दायर याचिका पर कार्रवाई करते हुए यह आदेश पारित किया। उन्होंने बताया, "प्रशासनिक उदासीनता के कारण नारदमुंडा में किसी भी ग्रामीण के पास पक्का घर नहीं है।"

आयोग ने जिला प्रशासन की ओर से विफलता पर ध्यान दिया और कलेक्टर को कार्रवाई रिपोर्ट का अनुपालन करने के लिए कहा। त्रिपाठी ने आवास और शौचालय सहित सामाजिक कल्याण योजनाओं के लाभ और नारदमुंडा ग्रामीणों के अन्य बुनियादी अधिकारों से इनकार के बारे में शीर्ष मानवाधिकार पैनल का ध्यान आकर्षित किया था।

Times of India

## **2 held for drugging, robbing vendor**

<https://timesofindia.indiatimes.com/city/bhubaneswar/2-held-for-drugging-robbing-vendor/articleshow/108927751.cms>

Bhubaneswar: Saheed Nagar police on Sunday arrested two men, including an autorickshaw driver, for allegedly drugging a vegetable vendor and robbing him of Rs 42,000 on March 21. The accused have been identified as Gudu Nayak and Budhiram Swain.

Vegetable vendor Manoranjan Swain had hailed Nayak's auto near Acharya Vihar. Budhiram was already inside the vehicle. "The accused offered a soft drink to Swain. The drink was laced with a drug. When Swain fainted, the accused stole his money and mobile phone and dumped him in an isolated spot," a cop said. TNN

We also published the following articles recently

Is Nayak 2 on the cards? Anil Kapoor's meeting with director S Shankar sparks speculations! - Pics inside Anil Kapoor and Rani Mukerji's iconic film 'Nayak', directed by S Shankar, possibly has a sequel in the works. Shankar's recent visit to Kapoor's house hints at progress, sparking excitement among fans.108910741

Assam: Drugs worth around Rs 80 lakh seized in Nagaon, two held Nagaon police arrested two drug peddlers with narcotics worth Rs 80 lakh. The operation followed a tip-off, leading to the recovery of heroin-filled soap cases. Ongoing investigations continue in Assam's Nagaon district.108773100

Accused of city petrol pump blast yet to be arrested Commissionerate Police struggles to arrest accused of Raj Bhawan blast. NHRC intervention needed for victims lacking hospital facilities. Odisha Fire Service's report awaited. Investigation at final stage.108827918